

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

SHORT TENDER NOTIFICATION

ROC.No. 56/2021 – J.Spl.Buildings

Dt.11.03.2022

Quotations in sealed covers are invited from the Authorized dealers for supply and installation of about 58 Nos. of Air Conditioner Units, of Daikin/Hitachi/Voltas make only, with the following specifications, for use at the official residences of the Hon'ble Judges of the High Court of Andhra Pradesh.

Air Conditioner Unit as per the following minimum technical specifications:	
Brand	Daikin/Hitachi/Voltas
Capacity	1.5 Ton
Energy Rating	5 Star
Type	Split AC with inverter compressor and copper coil

Terms and conditions:

1. The successful dealer has to supply and install the Air Conditioner Units at the official residences of the Hon'ble Judges in Independent Houses/Flats, as and when directed.
2. No additional charges will be paid for the installations at elevated heights or for any other accessories like Stands, etc. The dealer has to bear all the charges regarding supply, installation, transportation etc.
3. The successful dealer has to repair/service the installed units, during the Warranty period.
4. The needful complaint should be attended within 6 hours, with all repairs.
5. The successful dealer has to replace Spares/Components/Accessories, if any, required, at its own cost and no extra amount will be paid during the warranty period.
6. The required quantity of Air conditioner units may increase or decrease.
7. The successful dealer has to supply and install the Units immediately, on receipt of the supply order.

The intending bidders may enquire with the office for any queries by contacting Phone Number 0863-2372730 or visiting the J.Spl.Buildings Section, High Court of A.P., Nelapadu, Amaravati-522237, Guntur District, Andhra Pradesh between 10.30 AM and 5.00 PM on all working days before submitting quotations.

The intending bidders may submit their sealed quotations mentioning the price including all Charges (Unit cost, installation charges, stand cost, transportation charges, taxes etc.,) by furnishing all necessary information and track record, if any, in detail to the undersigned by superscribing "**Supply and installation of 58 Nos. of Air Conditioner Units**" during office hours i.e., **10.30 a.m. to 5.00 p.m.** on or before **19.03.2022** at 2nd Floor of High Court Buildings. The quotations submitted after 5:00 p.m. on 19.03.2022 will not be accepted.

The **Registry** reserves the right to accept or reject any or all the quotations without assigning any reason.

Amaravati,
DT:11.03.2022.


Registrar (Management)